

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TP (HC)/34, 35, 36/CAA/2017

NAME OF THE TRANSFEROR

: HANSA VISION INDIA PVT LTD

NAME OF THE TRANSFERRE

: HANSA HOLDINGS PVT LTD HANSA ESTATES PVT LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1- N. RAMANATHAN

Practismy Campany Secretary.

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ORDER

Counsel for petitioner present and stated that the report of the RD has been received. The Registry is directed to place copy of the same, if received. Counsel for petitioner is directed to place the copy of the order passed by the Hon'ble High Court of Madras in CA 876/2016 on the next date of hearing. Put up on 09.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)